To

All Ministries/Departments of Government of India
The Chief Secretaries of all State Governments/UTs
Reserve Bank of India, Mumbai
Securities and Exchange Board of India, Mumbai
Public Sector Undertakings/Banks

Subject: Filling up of vacant posts Senior Assistant Director (Banking) in Serious Fraud Investigation Office (SFIO) on Deputation (ISTC) basis

Madam/Sir,

The undersigned is directed to say that Serious Fraud Investigation Office is an investigating agency under the Ministry of Corporate Affairs. This office intends to fill up vacant posts of Senior Assistant Director (Banking) on Deputation (ISTC) basis as per detail given below:-

<table>
<thead>
<tr>
<th>Category of post</th>
<th>Tentative No. of posts</th>
<th>Tentative Place of Posting</th>
<th>Scale of pay (Pre-revised)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Senior Assistant Director (Banking)</td>
<td>5</td>
<td>Delhi/Mumbai/Chennai/Kolkata/Hyderabad</td>
<td>Rs.15600-39100 plus GP Rs. 5400</td>
</tr>
</tbody>
</table>

The complete details including eligibility conditions as per notified RRs of this post is given at Annexure-I and is also available at www.sfio.nic.in/www.mca.gov.in.

2. The pay and allowances of the officers selected for the above post will be governed by the provisions laid down in the Department of Personnel & Training OM No.6/8/2009-Estt (Pay-I) dated 17th June, 2010 as amended from time to time.

3. Applications from eligible officers in the prescribed proforma (in duplicate) may be forwarded through proper channel to the Director, Serious Fraud Investigation Office, 2nd floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi within 60 days from the date of publication of this
advertisement in the Employment News along with photocopies of up to date ACRs/APARs for the last 5 years, duly attested (on each page) by an officer of the level of Under Secretary or above, Vigilance Clearance Certificate, Integrity Certificate and the Certificate of major/minor penalty imposed on the officer during the last 10 years of his service. The Cadre Controlling Authority may also kindly certify to the effect that the particulars furnished by the officer have been verified and found correct. **Applicants who applied for the above post in response to the earlier advertisement may, if otherwise eligible, apply afresh.**

4. Applications received after the due date or without ACRs/APARs or otherwise found incomplete or not received through proper channel will not be considered.

5. All are requested that this vacancy circular may be given wide publicity in all the offices under their control and also uploaded on their respective websites.

Yours faithfully,

(Sanjay Sood)
Joint Director (Admn.)

Copy to:

(i) The Under Secretary, Ad.III, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi with the request to get this vacancy circular uploaded on the website of MCA.

(ii) The Additional Director (IT), SFIO with the request to place this circular (along with enclosures) on the website of SFIO under the heading "What is New" and under the heading "Recruitment/Vacancies"
BIO-DATA/CURRICULUM VITAE

Post Applied for ____________

<table>
<thead>
<tr>
<th>1. Name and Address (in Block letters)</th>
</tr>
</thead>
<tbody>
<tr>
<td>2. Date of Birth (in Christian era)</td>
</tr>
<tr>
<td>3. (i) Date of entry into service</td>
</tr>
<tr>
<td>(ii) Date of retirement under Central/State Government Rules</td>
</tr>
<tr>
<td>4. Educational Qualifications</td>
</tr>
<tr>
<td>5. Whether educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)</td>
</tr>
<tr>
<td>Qualifications/Experience required as mentioned in the advertisement/vacancy circular</td>
</tr>
<tr>
<td>Essential</td>
</tr>
<tr>
<td>A) Qualification:</td>
</tr>
<tr>
<td>C) Experience</td>
</tr>
<tr>
<td>Desirable</td>
</tr>
<tr>
<td>E) Qualification:</td>
</tr>
<tr>
<td>G) Experience</td>
</tr>
</tbody>
</table>

5.1 Note: This column needs to be amplified to indicate Essential and Desirable Qualifications as mentioned in the RRs by the Administrative Ministry/Department/Office at the time of issue of circular and issue of Advertisement in the Employment News.
5.2 In the case of Degree and Post Graduate Qualifications Elective/main subjects and subsidiary subjects may be indicated by the candidate.

6. Please state clearly whether in the light of entries made by you above, you meet the requisite Essential Qualifications and work experience of the post.

6.1 Note: Borrowing Departments are to provide their specific comments/views confirming the relevant Essential Qualification/Work experience possessed by the Candidate (as indicated in the Bio-data) with reference to the post applied for.

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

<table>
<thead>
<tr>
<th>Office/Institution</th>
<th>Post held on regular basis</th>
<th>From</th>
<th>To</th>
<th>Pay Band and Grade</th>
</tr>
</thead>
</table>

*Pay Band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/Pay scale of the post held on regular basis

---
regular basis to be mentioned. Details of ACP/MACP with present pay Band and Grade Pay where such benefits have been drawn by the Candidate may be indicated as below:

<table>
<thead>
<tr>
<th>Office / Institution</th>
<th>Pay, Pay Band, and Grade Pay drawn under ACP / MACP Scheme</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
</table>

8. Nature of present employment i.e. Ad-hoc or temporary or Quasi-Permanent or Permanent.

9. In case the present employment is held on deputation / contract basis, please state.
   a) The date of initial appointment
   b) Period of appointment on deputation / contract
   c) Name of the parent office/organization to which the applicant belongs.
   d) Name of the post and pay of the post held in substantive capacity in the parent organization

9.1. Note: In case of Officers already on deputation, the applications of such officers should be forwarded by the parent cadre/ Department along with Cadre Clearance, Vigilance Clearance and integrity certificate.

9.2. Note: Information under Column 9 (c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/ organization but still maintaining a lien in his parent cadre/ organization

10. If any post held on Deputation in the past by the applicant, date of return from the last deputation and other details.

11. Additional details about present employment:
    Please state whether working under (indicate the name of your employer against the relevant column)
    a) Central Government
    b) State Government
    c) Autonomous Organization
    d) Government Undertaking
    e) Universities
    f) Others

12. Please state whether you are working in the same Department and are in the feeder grade or feeder to feeder grade.

13. Are you in Revised Scale of Pay? If yes, give the date from which the revision took place and also indicate the pre-revised scale

14. Total emoluments per month now drawn
    | Basic Pay in the PB | Grade Pay | Total Emoluments |
|---------------------|-----------|-----------------|

15. In case the applicant belongs to an Organization which is not following the Central Government Pay-scales, the latest salary slip issued by the Organization showing the following details may be enclosed.
<table>
<thead>
<tr>
<th>Basic Pay with Scale of pay and rate of increment</th>
<th>Dearness Pay/interim relief/ other allowances etc. (with break-up details)</th>
<th>Total Emoluments</th>
</tr>
</thead>
<tbody>
<tr>
<td>16.A. Additional information, if any, relevant to the post you applied for in support of your suitability for the post. (This among other may provide information with regard to)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(i) additional academic qualifications</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(ii) professional training and</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(iii) work experience over and above prescribed in the vacancy circular / Advertisement</td>
<td></td>
<td></td>
</tr>
<tr>
<td>16.B. Achievements: The candidates are requested to indicate information with regard to:</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(i) Research publication and reports and special projects</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(ii) Awards/ Scholarships/ Official Appreciation</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(iii) Affiliation with the professional bodies/ Institutions/ societies and</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(iv) Patents registered in own name or achieved for the organization</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(v) Any research/ innovative measure involving official recognition</td>
<td></td>
<td></td>
</tr>
<tr>
<td>(vi) Any other information. (Note: Enclose a separate sheet if the space is insufficient)</td>
<td></td>
<td></td>
</tr>
<tr>
<td>17. Please state whether you are applying for deputation (ISTC) / Absorption / Re-employment Basis # (Officers under Central / State Governments are only eligible for &quot;Absorption&quot;. Candidates of non- Government organizations are eligible only for Short Term Contract)</td>
<td></td>
<td></td>
</tr>
<tr>
<td># (The option of 'STC' / 'Absorption' / 'Re-employment' are available only if the vacancy circular specially mentioned recruitment by &quot;STC&quot; or &quot;Absorption&quot; or &quot;Re-employment&quot;).</td>
<td></td>
<td></td>
</tr>
<tr>
<td>18. Whether belongs to SC / ST</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

I have carefully gone through the vacancy circular/ advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification / Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information / details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed / withheld.

(Signature of the candidate)

Address___________________________

Date______________________________

Telephone________________________

E-mail ID_________________________

Countersigned

(Employer/ Cadre Controlling Authority with seal)
Certification by the Employer / Cadre Controlling Authority

The information / details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/ she will be relieved immediately.

2. Also certified that:

(i) There is no vigilance or disciplinary case pending / contemplated against Shri./ Smt.__________
(ii) His/ Her integrity is certified.
(iii) His/ Her ACR/APAR Dossier in original is enclosed/ photocopies of the ACRs/APARs for the last 5 years duly attested ( on each page) by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed.
(iv) No major/ minor penalty has been imposed on him/ her during the last 10 years Or A list of major/ minor penalties imposed on him / her during the last 10 years is enclosed (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with seal)
Eligibility Conditions for appointment to the post of
Sr. Assistant Director (Banking)

No of vacancies: 05 (Five)
Place of Posting: Delhi/Mumbai/Chennai/Kolkata/Hyderabad
Method of Recruitment: Deputation (including short-term contract)
Scale of Pay: PB-3 Rs. 15600-39100 plus GP Rs. 5400 (Pre-revised)
Classification: General Central Service Group ‘B’ Gazetted Non-Ministerial

Eligibility:
Officers from the Central Government or State Government or Union territory Administrations or Public Sector Undertakings or Statutory or Autonomous Organizations:

(A) (i) holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years’ service in the grade rendered after appointment thereto on a regular basis in the scale of pay or pay band- 2 Rs.9300-34800/-plus grade pay of Rs.4800 or equivalent in the parent cadre or department ;or

(iii) with three years’ service in the grade rendered after appointment thereto on a regular basis in the scale of pay or Pay band- 2, Rs. 9300-34800 plus grade pay of Rs. 4600 or equivalent in the parent cadre or department.

(B) Possessing the following educational qualifications and experience:

Essential
(i) Chartered Accountant, or Cost and Management Accountant, or Company Secretary, or Chartered Financial Analyst, or Post Graduate Diploma in Management (Finance), or Masters in Business Administration (Finance), or Masters of Business Economics, or Masters in Commerce and one year experience in finance or banking affairs in any Government organisation.

Note 1 The Period of deputation including period of deputation (including short-term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall be for a period of three years extendable up to five years

Note 2 For purposes of appointment on deputation (including short term contract) basis, the service rendered on a regular basis by an officer prior to 1st January, 2006 or the date from which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended, based on the recommendation of the...
said Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.

**Note 3** The maximum Age-limit for appointment by deputation (including short-term contract) shall be not exceeding 56 years as on the closing date of the receipt of application.

| Job Description (in brief) | (a) To act as a member of the investigation team for examination of the cases relating to Corporate Frauds;  
(b) To collect evidences/record statements and presentation of evidences and preparation of Investigation Reports;  
(c) To analyse financial/banking transactions etc.;  
(d) To provide legal inputs to counsels for filing of complaints under the provisions of various Acts to be subsequently used in prosecution.  
(e) To liaise with other investigation agencies and to obtain relevant inputs to be used in investigation and prosecution.  
(f) Any other work assigned from time to time. |